

LOK SABHA
UNSTARRED QUESTION NO. 1337
TO BE ANSWERED ON 11.02.2019

CGD Network

1337. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रोलियम और प्राकृतिक गैस मंत्री be pleased to state:

(a) the present status of the ongoing works of City Gas Distribution (CGD) in the various States of the country including Kerala;

(b) whether the Government proposes to extend CGD network to more districts in Kerala; and

(c) if so, the details thereof along with the plan prepared for the same?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity/ natural gas availability. With the completion of 9th CGD Bidding Round, CGD would be accessible in 178 GAs covering approximately 280 districts spread over 26 States and UTs including Ernakulam District GA, Kozhikode & Wayanad Districts GA, Malappuram District GA, Kannur, Kasaragod & Mahe Districts GA, Palakkad & Thrissur Districts GA in Kerala. PNGRB has also launched 10th CGD bidding round. After successful completion of 10th CGD bidding round, Allapuzha, Kollam and Thiruvananthapuram Districts of Kerala will be covered under CGD network.